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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.556/KB/2017

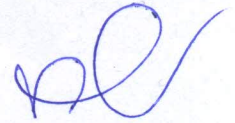
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		Rina Paul & Anr-Versus-Sree Kamal Hari Cine Pvt.Ltd.	
Under Section		97 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. M. DASGUPTA, Adv.

Petitioner

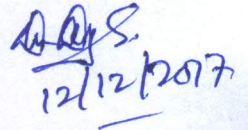


2. J. BATANNAH, PCS

12/14/2017

3. MR. D. N. Dey, Adv.

Respondent.


12/12/2017

ORDER

Ld. Counsel for the petitioners and the respondent are present.

List it on 13/02/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)